

Government is aware of the sinister designs of the ISI and has taken all necessary measures to curb its evil designs. It has been regularly sharing the inputs and sensitizing the concerned State Governments and agencies regarding the activities of ISI. In order to prevent infiltration, border fencing and flood lighting has been undertaken along stretches of the Indo-Pakistan and Indo-Bangladesh border, besides strengthening the border management in general, including deployment of Units of Para Military Forces and Army. Through coordinated action, several ISI backed modules have been neutralized all over the country.

The concerned State Governments/Union Territory Administrations have been advised to take appropriate action in affected areas in close coordination with Central and State Agencies to curb such activities.

J & K Minister's Role in Hiding Pak Man

2176. SHRI SATISHCHANDRA SITARAM PRADHAN:
SHRI PRAFULL GORADIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Indian Express dated 30th October, 1999, captioned, "J & K Minister's role bared in hiding Pakman"; and

(b) if so, the details thereof and the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) and (b) State Government has informed that no Minister of Jammu and Kashmir Government is reported to have ever protected and helped any Pak national.

Liberhan Commission Report on Ayodhya

2177. SHRI DIPANKAR MUKHERJEE:
SHRI NILOTPAL BASU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Liberhan Commission enquiring into Ayodhya incidents of December 6, 1992, has since submitted its report; and

(b) if not, the reasons for the delay and the likely date of submission of its report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) The Liberhan Ayodhya Commission of Inquiry has not yet submitted its report.

(b) The proceedings of the Commission are in progress and the examination/cross-examination of witnesses is still continuing. As such no time-frame for submission of the Commission's report can be indicated by the Government at this stage.